



In the

RESERVE BANK OF INDIA
Foreign Exchange Department
Secretariat Road
Saifabad, Hyderabad 500 004

Present

R Subramanian
Regional Director

Date: May 14, 2018
C.A. HYD 275

In the matter of

M/s. Waterhealth India Private Limited
Plot No 9-7, Sy No.308/1
Nagaram Village, Keesara Mandal
Hyderabad, Telangana - 501 301

(Applicant)

In exercise of the powers conferred under Section 15(1) of Foreign Exchange Management Act, 1999 and the Regulations/ Rules/ Notifications/ Orders made there under, I pass the following

Order

The applicant has filed the compounding application dated January 03, 2018 received on January 04, 2018 for compounding of contraventions of the provisions of the Foreign Exchange Management Act, 1999 (the FEMA) and the regulations issued thereunder. The contraventions sought to be compounded are (i) delay in reporting receipt of foreign inward remittances and (ii) delay in submission of Form FC-GPR to Reserve Bank of India after issue of shares towards subscription to equity in terms of Paragraph 9(1)(A) and Paragraph 9(1)(B) of Schedule 1 respectively of Foreign Exchange Management (Transfer or Issue of Security by a Person Resident Outside India) Regulations, 2000 notified vide Notification No.



FEMA.20/2000-RB dated 3rd May 2000 (hereinafter referred to as Notification No. FEMA 20 /2000-RB) as then applicable.

2. The relevant facts of the case are as follows:

- a) The applicant is a resident company incorporated as M/s. Waterhealth India Private Limited under the Companies Act, 1956 on 05.01.2005 (CIN: U41000TG2005PTC072437). The company is engaged in the business of setting up of water health centers and sale of water. The company was originally incorporated in the state of Maharashtra on 05.01.2005 and later shifted its registered office to the State of Andhra Pradesh (Now Telangana) with effect from 04.08.2010. Earlier, the Company was compounded vide compounding order no.393/2009 dated April 22, 2009 for the remittances received during the period from 08.05.2007 to 30.08.2007 under Paragraph 9(1)(A) and Paragraph 8 of Schedule 1 to Notification No. FEMA 20/2000-RB and deposited the compounded amount of ₹ 5,00,000/- at RBI, Central Office, Mumbai.
- b) The applicant had received foreign inward remittances from single foreign investor towards advance for subscription to equity shares as indicated below:

SI No	Name of Remitter	Amount (INR)	Date of Receipt	Date of Reporting
1	Waterhealth International Inc	434700	01-07-2005	21-05-2007
2	Waterhealth International Inc	134730	04-11-2005	21-05-2007
3	Waterhealth International Inc	115750	09-12-2005	21-05-2007
4	Waterhealth International Inc	445900	05-01-2006	21-05-2007
5	Waterhealth International Inc	666000	27-02-2006	21-05-2007
6	Waterhealth International	892400	04-04-2006	21-05-2007



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	Inc			
7	Waterhealth International Inc	11495000	11-07-2006	21-05-2007
8	Waterhealth International Inc	6779684	20-10-2006	21-05-2007
9	Waterhealth International Inc	11165937	22-11-2006	21-05-2007
10	Waterhealth International Inc	8803692	29-12-2006	21-05-2007
11	Waterhealth International Inc	8137715	08-05-2007	25-05-2007
12	Waterhealth International Inc	10179715	18-05-2007	08-06-2007
13	Waterhealth International Inc	10127216	22-05-2007	08-06-2007
14	Waterhealth International Inc	10172215	20-06-2007	24-07-2007
15	Waterhealth International Inc	4021968	03-08-2007	05-09-2007
16	Waterhealth International Inc	8109716	14-08-2007	05-09-2007
17	Waterhealth International Inc	5112839	30-08-2007	31-03-2008
18	Waterhealth International Inc	3536500.72	03-09-2008	14-11-2008
19	Waterhealth International Inc	11698830	29-09-2008	14-11-2008
20	Waterhealth International Inc	23398596	29-09-2008	14-11-2008
21	Waterhealth International Inc	12048795	14-10-2008	14-11-2008
22	Waterhealth International Inc	7261789.50	16-10-2008	14-11-2008
23	Waterhealth International Inc	1951268	30-10-2008	14-11-2008
24	Waterhealth International Inc	2473010.40	17-11-2008	21-11-2008
25	Waterhealth International Inc	10751111.25	26-11-2008	02-12-2008



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26	Waterhealth International Inc	110000000	13-12-2008	19-12-2008
27	Waterhealth International Inc	12071292.75	29-12-2008	02-01-2009
28	Waterhealth International Inc	36186052.50	30-12-2008	02-01-2009
29	Waterhealth International Inc	12086291.25	09-01-2009	04-02-2009
30	Waterhealth International Inc	12123787.50	23-01-2009	04-02-2009
31	Waterhealth International Inc	7273787.50	26-01-2009	04-02-2009
32	Waterhealth International Inc	9878765	17-02-2009	26-02-2009
33	Waterhealth International Inc	9878765	18-02-2009	21-02-2009
34	Waterhealth International Inc	2488004.40	19-02-2009	04-03-2009
35	Waterhealth International Inc	2558976	17-03-2009	23-03-2009
36	Waterhealth International Inc	1265490.25	30-03-2009	06-04-2009
37	Waterhealth International Inc	1002498	01-04-2009	06-04-2009
38	Waterhealth International Inc	2484006	13-04-2009	27-04-2009
39	Waterhealth International Inc	7455257.25	17-04-2009	24-04-2009
40	Waterhealth International Inc	12501249.75	21-04-2009	27-04-2009
41	Waterhealth International Inc	25086548.59	04-05-2009	03-06-2009
42	Waterhealth International Inc	11821317.75	20-05-2009	01-06-2009
43	Waterhealth International Inc	11763823.50	21-05-2009	01-06-2009
44	Waterhealth International Inc	11928807	16-06-2009	24-06-2009
45	Waterhealth International Inc	2432526.60	14-07-2009	20-07-2009



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46	Waterhealth International Inc	12108789	15-07-2009	23-07-2009
47	Waterhealth International Inc	4815795.75	28-07-2009	04-08-2009
48	Waterhealth International Inc	12006299.25	30-07-2009	04-08-2009
49	Waterhealth International Inc	12141285.75	24-08-2009	28-08-2009
50	Waterhealth International Inc	12043795.50	10-09-2009	18-09-2009
51	Waterhealth International Inc	8133303.75	25-09-2009	07-10-2009
52	Waterhealth International Inc	11691330.75	30-10-2009	05-11-2009
53	Waterhealth International Inc	10837722	19-11-2009	24-11-2009
54	Waterhealth International Inc	2321071.20	04-12-2009	12-12-2009
55	Waterhealth International Inc	11601339.75	09-12-2009	28-01-2010
56	Waterhealth International Inc	10441089.75	11-12-2009	28-01-2010
57	Waterhealth International Inc	4171472.80	30-12-2009	04-01-2010
58	Waterhealth International Inc	2269591.80	15-01-2010	22-01-2010
59	Waterhealth International Inc	10968952.50	27-01-2010	02-02-2010
60	Waterhealth International Inc	11476352.25	01-02-2010	18-02-2010
61	Waterhealth International Inc	11503849.50	24-02-2010	13-03-2010
62	Waterhealth International Inc	11461353.75	25-02-2010	13-03-2010
63	Waterhealth International Inc	11253874.50	25-03-2010	06-04-2010
64	Waterhealth International Inc	11026397.25	19-04-2010	08-05-2010
65	Waterhealth International Inc	5826696.25	27-04-2010	29-05-2010



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66	Waterhealth International Inc	8884889.25	04-05-2010	29-05-2010
67	Waterhealth International Inc	9208848.75	26-05-2010	08-06-2010
68	Waterhealth International Inc	4603848.75	27-05-2010	08-06-2010
69	Waterhealth International Inc	10594948.25	28-06-2010	15-07-2010
70	Waterhealth International Inc	11588841	12-07-2010	20-07-2010
71	Waterhealth International Inc	11651334.75	26-07-2010	04-08-2010
72	Waterhealth International Inc	10452338.50	28-07-2010	04-08-2010
73	Waterhealth International Inc	11633836.50	17-08-2010	27-08-2010
74	Waterhealth International Inc	9322834.50	31-08-2010	13-09-2010
75	Waterhealth International Inc	11313868.50	23-09-2010	25-10-2010
76	Waterhealth International Inc	5530143.75	27-10-2010	19-11-2010
77	Waterhealth International Inc	113873633.50	23-11-2010	29-12-2010
78	Waterhealth International Inc	5612627.25	16-12-2010	29-12-2010
79	Waterhealth International Inc	11136386.25	29-12-2010	07-01-2011
80	Waterhealth International Inc	10371872.50	13-01-2011	24-01-2011
81	Waterhealth International Inc	11426357.25	28-01-2011	04-03-2011
82	Waterhealth International Inc	11338866	09-02-2011	04-03-2011
83	Waterhealth International Inc	11226377.25	24-02-2011	11-03-2011
84	Waterhealth International Inc	8982877	10-03-2011	27-04-2011
85	Waterhealth International Inc	11158884	21-03-2011	27-04-2011



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86	Waterhealth International Inc	11051394.75	30-03-2011	02-05-2011
87	Waterhealth International Inc	10857292	18-04-2011	18-05-2011
88	Waterhealth International Inc	11053894.50	25-04-2011	03-05-2011
89	Waterhealth International Inc	29131655.40	05-08-2011	16-08-2011
90	Waterhealth International Inc	30270581	15-09-2011	22-09-2011
91	Waterhealth International Inc	10948905	28-07-2011	21-12-2011
92	Waterhealth International Inc	20002499.70	21-10-2011	04-11-2011
93	Waterhealth International Inc	9822772	07-11-2011	29-12-2011
94	Waterhealth International Inc	12853714.50	21-11-2011	27-12-2011
95	Waterhealth International Inc	6477454.25	28-11-2011	20-12-2011
96	Waterhealth International Inc	3078600	05-12-2011	20-12-2011
97	Waterhealth International Inc	5190470	13-12-2011	20-12-2011
98	Waterhealth International Inc	4783500	28-12-2011	13-01-2012
99	Waterhealth International Inc	3714900	29-12-2011	13-01-2012
100	Waterhealth International Inc	9810773.50	27-02-2012	05-03-2012
101	Waterhealth International Inc	5011500	05-03-2012	13-03-2012
102	Waterhealth International Inc	4988000	13-03-2012	20-03-2012
103	Waterhealth International Inc	5021000	19-03-2012	29-03-2012
104	Waterhealth International Inc	5084000	27-03-2012	05-04-2012
105	Waterhealth International Inc	164887227.95	29-03-2012	05-04-2012



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106	Waterhealth International Inc	5347000	25-09-2012	05-10-2012
107	Waterhealth International Inc	1871450	26-09-2012	05-11-2012
108	Waterhealth International Inc	2627500	27-09-2012	05-10-2012
109	Waterhealth International Inc	3908250	05-10-2012	05-11-2012
110	Waterhealth International Inc	16141385.70	29-10-2012	06-11-2012
111	Waterhealth International Inc	4936500	14-11-2012	07-12-2012
112	Waterhealth International Inc	13781121.75	28-11-2012	07-12-2012
113	Waterhealth International Inc	20255857.50	17-12-2012	03-01-2013
114	Waterhealth International Inc	2740000	27-12-2012	03-01-2013
115	Waterhealth International Inc	5500000	07-01-2013	30-01-2013
116	Waterhealth International Inc	16294370.40	10-01-2013	30-01-2013
117	Waterhealth International Inc	12059516.85	28-01-2013	06-02-2013
118	Waterhealth International Inc	3445650	06-02-2013	20-02-2013
119	Waterhealth International Inc	5374000	12-02-2013	20-02-2013
120	Waterhealth International Inc	1086400	20-02-2013	11-03-2013
121	Waterhealth International Inc	13488381.20	25-02-2013	11-03-2013
122	Waterhealth International Inc	5456000	06-03-2013	12-03-2013
123	Waterhealth International Inc	4345600	13-03-2013	19-03-2013
124	Waterhealth International Inc	5415000	25-03-2013	09-04-2013
125	Waterhealth International Inc	3795400	26-03-2013	09-04-2013



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126	Waterhealth International Inc	3254400	02-04-2013	09-04-2013
127	Waterhealth International Inc	2722500	03-04-2013	09-04-2013
128	Waterhealth International Inc	2703000	25-04-2013	06-05-2013
129	Waterhealth International Inc	3225600	03-05-2013	14-05-2013
130	Waterhealth International Inc	3832500	10-05-2013	10-06-2013
131	Waterhealth International Inc	11202319.40	28-05-2013	03-06-2013
132	Waterhealth International Inc	5095800	05-06-2013	08-07-2013
133	Waterhealth International Inc	5974000	25-06-2013	05-07-2013
134	Waterhealth International Inc	5990000	03-07-2013	16-07-2013
135	Waterhealth International Inc	1488750	16-07-2013	24-07-2013
136	Waterhealth International Inc	4756000	22-07-2013	31-07-2013
137	Waterhealth International Inc	4451250	26-07-2013	08-08-2013
138	Waterhealth International Inc	2967500	29-07-2013	08-08-2013
139	Waterhealth International Inc	3640200	07-08-2013	21-08-2013
140	Waterhealth International Inc	1845750	14-08-2013	29-08-2013
141	Waterhealth International Inc	5224000	26-08-2013	04-09-2013
142	Waterhealth International Inc	5588390	27-08-2013	07-10-2013
143	Waterhealth International Inc	5772600	09-09-2013	07-10-2013
144	Waterhealth International Inc	3156000	16-09-2013	07-10-2013
145	Waterhealth International Inc	2473600	25-09-2013	07-10-2013



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146	Waterhealth International Inc	6182000	25-09-2013	03-10-2013
147	Waterhealth International Inc	2466000	26-09-2013	03-10-2013
148	Waterhealth International Inc	5034800	04-10-2013	15-10-2013
149	Waterhealth International Inc	5224100	08-10-2013	11-11-2013
150	Waterhealth International Inc	6176000	08-10-2013	18-10-2013
151	Waterhealth International Inc	27600546.40	25-10-2013	08-11-2013
152	Waterhealth International Inc	6214500	27-11-2013	03-12-2013
153	Waterhealth International Inc	5279350	29-11-2013	09-12-2013
154	Waterhealth International Inc	3978650	03-12-2013	11-12-2013
155	Waterhealth International Inc	6164000	24-12-2013	03-01-2014
156	Waterhealth International Inc	6164000	26-12-2013	03-01-2014
157	Waterhealth International Inc	5855800	06-01-2014	13-01-2014
158	Waterhealth International Inc	6187000	07-01-2014	27-01-2014
159	Waterhealth International Inc	6157000	09-01-2014	20-01-2014
160	Waterhealth International Inc	4314800	08-01-2014	27-01-2014
161	Waterhealth International Inc	6132000	10-01-2014	27-01-2014
162	Waterhealth International Inc	6172000	22-01-2014	29-01-2014
163	Waterhealth International Inc	6244000	23-01-2014	12-04-2014
164	Waterhealth International Inc	5439875	04-02-2014	10-02-2014
165	Waterhealth International Inc	5285300	05-02-2014	10-02-2014



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166	Waterhealth International Inc	3726000	07-02-2014	19-02-2014
167	Waterhealth International Inc	6201000	19-02-2014	24-02-2014
168	Waterhealth International Inc	6171000	20-02-2014	28-02-2014
169	Waterhealth International Inc	3702600	21-02-2014	28-02-2014
170	Waterhealth International Inc	6170000	24-02-2014	07-03-2014
171	Waterhealth International Inc	18000599.60	24-03-2014	07-04-2014
172	Waterhealth International Inc	11758236	06-06-2014	22-07-2014
173	Waterhealth International Inc	26853612.80	25-06-2014	04-07-2014
174	Waterhealth International Inc	3594600	30-07-2014	07-08-2014
175	Waterhealth International Inc	22002200	28-08-2014	15-09-2014
176	Waterhealth International Inc	30680000	30-09-2014	13-10-2014
177	Waterhealth International Inc	184740000	19-11-2014	26-11-2014
178	Waterhealth International Inc	63560000	31-12-2014	08-01-2015
179	Waterhealth International Inc	32939012	01-09-2015	09-09-2015
180	Waterhealth International Inc	22696527	28-10-2015	02-11-2015
181	Waterhealth International Inc	4987500	04-12-2015	11-12-2015
182	Waterhealth International Inc	6668000	10-12-2015	11-12-2015
183	Waterhealth International Inc	21465259.25	30-12-2015	01-01-2016
184	Waterhealth International Inc	6332700	12-01-2016	16-01-2016
185	Waterhealth International Inc	25028373.83	13-01-2016	16-01-2016



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186	Waterhealth International Inc	15134740.95	03-03-2016	22-03-2016
187	Waterhealth International Inc	6730000	11-03-2016	11-04-2016
188	Waterhealth International Inc	4225725	14-03-2016	11-04-2016
189	Waterhealth International Inc	5030250	15-03-2016	11-04-2016
190	Waterhealth International Inc	29924002.50	29-03-2016	13-04-2016
191	Waterhealth International Inc	23309001	26-04-2016	01-05-2016
192	Waterhealth International Inc	4023000	21-06-2016	30-06-2016
193	Waterhealth International Inc	5085000	28-06-2016	10-08-2016
194	Waterhealth International Inc	1068800	15-07-2016	02-08-2016
195	Waterhealth International Inc	13723745.75	31-08-2016	09-09-2016
196	Waterhealth International Inc	5142750	30-11-2016	26-12-2016
197	Waterhealth International Inc	2373350	08-12-2016	26-12-2016
198	Waterhealth International Inc	1686500	15-12-2016	02-01-2017
199	Waterhealth International Inc	1186675	22-12-2016	02-01-2017
200	Waterhealth International Inc	20391480.38	30-12-2016	09-01-2017
201	Waterhealth International Inc	27190980.30	12-01-2017	20-01-2017
202	Waterhealth International Inc	3402500	20-01-2017	24-01-2017
203	Waterhealth International Inc	25221491.10	03-02-2017	14-02-2017
204	Waterhealth International Inc	20052497.33	15-02-2017	04-03-2017
205	Waterhealth International Inc	3266000	22-03-2017	05-04-2017



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206	Waterhealth International Inc	16133580.12	30-06-2017	05-07-2017
207	Waterhealth International Inc	28947084.74	13-07-2017	22-07-2017
208	Waterhealth International Inc	12794592.44	01-08-2017	16-08-2017
209	Waterhealth International Inc	12776594.42	10-08-2017	07-09-2017
210	Waterhealth International Inc	19201591.78	05-09-2017	23-09-2017
211	Waterhealth International Inc	6410589.36	19-09-2017	26-09-2017
212	Waterhealth International Inc	7536807.90	27-09-2017	18-10-2017
	Total	251,90,08,250.31		

The applicant received the foreign inward remittances amounting to ₹251,90,08,250.31/- as indicated above and the same were reported to Reserve Bank of India, out of which remittances amounting to ₹37,62,55,772.97/- were reported with delays ranging from 1 day to 1 year 9 months 20 days approximately beyond the prescribed period of 30 days. This amount of contravention excludes the remittances at serial numbers from 11 to 17 in the above table as they were already compounded at FED, CO vide compounding order no.CA393/2009 dated April 22,2009. Whereas in terms of Paragraph 9(1)(A) of Schedule 1 to Notification No. FEMA 20/2000-RB, an Indian company issuing shares or convertible debentures in accordance with these Regulations should report to the Reserve Bank of India as per the prescribed procedure not later than 30 days from the date of receipt of the amount of consideration.

- c) The company allotted the following shares in total and filed form FC-GPRs as indicated below:

SI No	Name of investor	Date of allotment of shares	Number of shares/CC PS allotted	Amount for which shares allotted (INR)	Date of reporting to AD or RBI
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1	Waterhealth International Inc	18-04-2007	Equity-43470 *RNCPS-4049909	40933790	21-05-2007
2	Waterhealth International Inc	19-12-2008	18311990	183119900	19-02-2009
3	Waterhealth International Inc	28-01-2009	6034363	60343630	19-02-2009
4	Waterhealth International Inc	12-03-2009	5586138	55861380	30-03-2009
5	Waterhealth International Inc	13-07-2009	12951109	129511090	28-07-2009
6	Waterhealth International Inc	17-08-2009	1935711	19357110	28-08-2009
7	Waterhealth International Inc	17-12-2009	6685374	66853740	12-01-2010
8	Waterhealth International Inc	17-05-2010	8746894	87468940	16-06-2010
9	Waterhealth International Inc	16-10-2010	11610868	116108680	23-11-2010
10	Waterhealth International Inc	25-04-2011	22256671	222566710	28-05-2011
11	Waterhealth International Inc	23-09-2011	7045613	70456130	15-11-2011
12	Waterhealth International Inc	23-12-2011	1094890	10948900	29-12-2011
13	Waterhealth International Inc	14-04-2012	9583918	95839180	05-05-2012
14	Waterhealth International Inc	21-09-2012	16488722	164887220	20-10-2012



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15	Waterhealth International Inc	21-03-2013	13431338	134313380	03-04-2013
16	Waterhealth International Inc	06-09-2013	4049631	40496310	26-09-2013
17	Waterhealth International Inc	29-11-2013	11110728	111107280	19-12-2013
18	Waterhealth International Inc	31-03-2014	12355953	123559530	23-09-2014
19	Waterhealth International Inc	22-07-2014	3861184	38611840	12-11-2014
20	Waterhealth International Inc	04-09-2014	2559680	25596800	12-11-2014
21	Waterhealth International Inc	07-11-2014	3067000	30670000	25-11-2014
22	Waterhealth International Inc	28-11-2014	1000	10000	29-01-2015
23	Waterhealth International Inc	22-12-2014	18474000	184740000	16-02-2015
24	Waterhealth International Inc	27-02-2015	6356000	63560000	05-03-2015
25	Waterhealth International Inc	29-09-2015	3293901	32939010	27-10-2015
26	Waterhealth International Inc	25-11-2015	2269652	22696520	22-12-2015
27	Waterhealth International Inc	02-01-2016	3312075	33120750	06-04-2016
28	Waterhealth International Inc	13-02-2016	3136107	31361070	11-03-2016
29	Waterhealth International Inc	24-03-2016	3112071	31120710	15-06-2016



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30	Waterhealth International Inc	07-05-2016	5323300	53233000	16-06-2016
31	Waterhealth International Inc	29-06-2016	910800	9108000	31-08-2016
32	Waterhealth International Inc	12-08-2016	106880	1068800	31-08-2016
33	Waterhealth International Inc	30-09-2016	1372374	13723740	27-10-2016
34	Waterhealth International Inc	23-12-2016	1038927	10389270	03-01-2017
35	Waterhealth International Inc	21-01-2017	5098496	50984960	21-03-2017
36	Waterhealth International Inc	27-02-2017	4527398	45273980	21-03-2017
37	Waterhealth International Inc	06-04-2017	326600	3266000	05-05-2017
38	Waterhealth International Inc	25-07-2017	4508066	45080660	07-09-2017
39	Waterhealth International Inc	28-08-2017	2557118	25571180	26-09-2017
40	Waterhealth International Inc	31-10-2017	3314898	33148980	30-11-2017
		Total	251900817	251,90,08,170	

*RNCPS-Redeemable Non-Convertible Preference Shares

The applicant filed form FCGPRs for issue of shares amounting to ₹251,90,08,170/- as indicated above out of which shares amounting to ₹122,83,51,460/- were reported with delays ranging from 3 days to 4 months 24 days approximately beyond the stipulated period of 30 days. Whereas in terms of Paragraph 9(1)(B) of Schedule 1 to Notification no. FEMA 20/2000-RB, an Indian



company issuing shares in accordance with these Regulations has to submit to Reserve Bank of India a report in form FCGPR along with documents prescribed therein within 30 days from the date of issue of shares to person resident outside India.

3. (a) The applicant was given an opportunity for personal hearing vide Reserve Bank's letter No. HY.FE.FID/1919/14.66.003/2017-18 dated May 03, 2018 for further submission in person and/or producing documents, if any, in support of the application.

(b) The applicant appeared for personal hearing on May 09, 2018 during which Shri. M. Santosh, Assistant Manager and Shri B. Venkatesh Babu, Company Secretary represented the applicant. The authorized representative of the applicant admitted the contraventions for which the compounding has been sought. During the personal hearing it was submitted that the delay was not wilful or with a malafide intention but was on account of lack of proper guidance on compliance requirements. In view of the foregoing, the representative of the applicant requested to take a lenient view in disposal of the application. The application for compounding is, therefore, being considered on the basis of the averments made in the application as well the submissions made in this context by the applicant during the personal hearing.

4. I have given my careful consideration to the documents on record. Accordingly, I hold that the applicant has contravened the following FEMA provisions issued in terms of:-

(a) Paragraph 9(1)(A) of Schedule 1 to Notification No. FEMA 20/2000-RB for delay in reporting the receipt of consideration towards issue of shares amounting to ₹37,62,55,772.97/- and the delay ranges from 1 day to 1 year 9 months 20 days approximately.



(b) Paragraph 9(1)(B) of Schedule 1 to Notification No. 20/2000-RB for delay in submission of Form FC-GPR to Reserve Bank of India after issue of shares to persons resident outside India and the contravention relates to an amount of ₹122,83,51,460/- and the delay ranges from 3 days to 4 months 24 days approximately.

5. It has been declared in the compounding application dated January 03, 2018 that the particulars given by the applicant in the application are true and correct to the best of their knowledge and belief. It has been declared in the declaration dated January 03, 2018 furnished with the compounding application that the applicant was not under any enquiry/investigation/adjudication by any agency as on the date of the application and has, in this regard, not informed of initiation of any such enquiry/investigation/adjudication proceedings against it thereafter. Accordingly, the above contraventions which are being compounded in this Order are subject to the veracity of the above declarations made by the applicant and this order is without prejudice to any other action which may be taken by any authority under the extant laws if the said declarations are subsequently discovered to be false and/or incorrect.

6. In terms of Section 13 of the FEMA, any person contravening any provision of the Act shall be liable to a penalty up to thrice the sum involved in such contravention upon adjudication. However, taking into account the relevant facts and circumstances of the case as stated in the foregoing paragraphs, I am persuaded to take a lenient view on the amount for which the contravention is to be compounded and I consider that an amount of ₹3,99,953/- (**Rupees Three Lakh Ninety Nine Thousand Nine Hundred Fifty Three Only**) will meet the ends of justice.

7. Accordingly, I compound the admitted contraventions, namely, the contraventions of Paragraph 9(1)(A) and Paragraph 9(1)(B) of Schedule 1 to Notification No. FEMA-20/2000-RB by the applicant on the facts discussed above in terms of the Foreign Exchange (Compounding Proceedings) Rules, 2000 on payment of an amount



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₹3,99,953/- (Rupees Three Lakh Ninety Nine Thousand Nine Hundred Fifty Three Only) which shall be deposited by the applicant with the Reserve Bank of India, Foreign Exchange Department, 1st Floor, Saifabad, Hyderabad - 500004 by a demand draft drawn in favour of the "Reserve Bank of India" and payable at Hyderabad within a period of 15 days from the date of this order. In case of failure to deposit the compounded amount within the above mentioned period, Rule 10 of the Foreign Exchange (Compounding Proceedings) Rules, 2000 dated May 3, 2000 shall apply.

The application is disposed accordingly.

Dated this 14th day of May 2018

Sd/-

(R Subramanian)
Regional Director